

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 621
CP-142/73/76(A)rw-213/ND/2020

IN THE MATTER OF:
Ms. Ruby Jain

...APPLICANT

Vs

M/s. SMR Entertainment Pvt. Ltd. And Ors.

...RESPONDENT

Section
U/s 73/76(A)rw-213

Order delivered on 09.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant :Adv. Saurabh Mishra

ORDER

Due to paucity of time, matter is adjourned to **18.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)